

High Court of Jammu & Kashmir and Ladakh at Srinagar
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

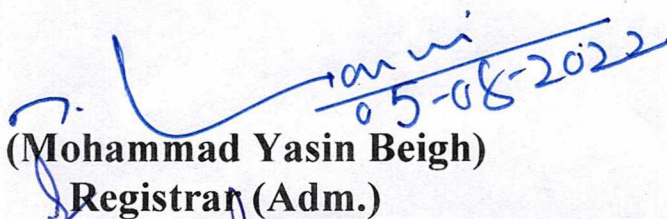
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NOTIFICATION

No: 1084/07/2022 RG/LP Dated: 05/08/2022

It is hereby notified Mrs. Massarat Shaheen D/O Sh Gh. Mohd Qanoongo R/o Lal Bazar, Srinagar, who had voluntarily surrendered her Certificate of Enrolment No.JK-225/1987 dated 26.05.1987 and suspended her practice as an Advocate, is now permitted to resume her practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

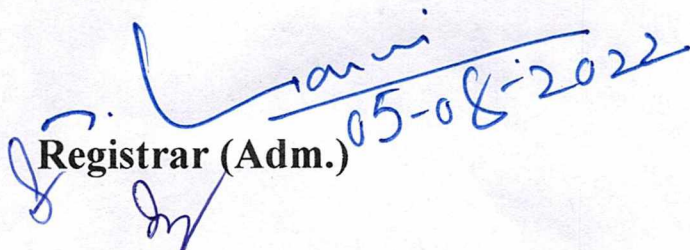
By Order.


(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 26211-19/R4/CP Dated: 05/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Srinagar.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, J&K High Court Bar Association, Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website of the High Court.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also for keeping record of the same.
8. Mrs. Massarat Shaheen D/O Sh Gh. Mohd Qanoongo R/o Lal Bazar, Srinagar
.....for information.


Registrar (Adm.)

High Court of Jammu & Kashmir and Ladakh at Srinagar
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

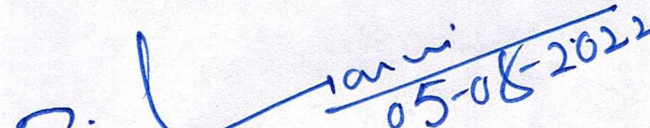
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NOTIFICATION

No: 1083 of 2022 RG/LP Dated: 05/08/2022

It is hereby notified Shri Ghulam Ahmad Wani S/O Kh.Wali Mohd Wani R/o Bathar Budgam, who had voluntarily surrendered his Certificate of Enrolment No.JK-249/1987 dated 10.06.1987 and suspended his practice as an Advocate, is now permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

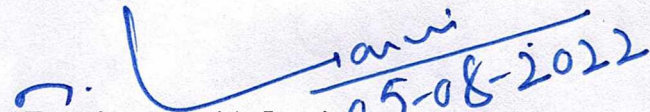

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 26202-10/R4/LP Dated: 05/08/2022

Copy to the: -

1. Principal District & Sessions Judge, Budgam.
2. Registrar Judicial, High Court Wing Srinagar.
3. Secretary, Bar Council of India, New Delhi
4. President, District Bar Association, Budgam.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
7. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri Ghulam Ahmad Wani, Advocate S/O Kh. Wali Mohd Wani R/o Bathar Budgam A/P Gulberg Colony, Hyderpora, Srinagar. Mobile No.9906565882.

.....for information.


Registrar (Adm.)